

on the 3rd April, 1967 extending the validity of the Trade Agreement upto the 31st December, 1967.

(b) The main features of the Agreement are as follows:

- (i) The Agreement provides that the Contracting Parties would accord, subject to their respective, import, export and foreign exchange regulations, necessary facilities for the import and export of commodities mentioned in the two lists attached to the Agreement. It is clarified that the lists are only indicative and not exhaustive. The two countries shall endeavour to develop trade in those goods also which are not mentioned in the lists.
- (ii) There is a provision for periodical consultation between the two Contracting Parties, whenever necessary, in order to facilitate the implementation of the Agreement.
- (iii) The Agreement provides for most favoured nation treatment to the ships of both the countries while entering, staying in or leaving the ports and waters of either country.

Visit of U.A.R. Steel Team

511. Shri M. Kampure:
Shri Ramachandra Veerappa:
Shri N. K. Saughi:
Shri S. N. Malki:
Shri S. C. Samanta:
Shri Hukam Chand Kachwal:
Shri Ebrahim Sulaiman Salt:

Will the Minister of Steel, Mines and Metals be pleased to state:

- (a) whether a U.A.R. Steel team visited India in April, 1967;
- (b) if so, the purpose of its visit to this country; and
- (c) the outcome thereof?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) Yes, Sir. A seven member UAR Steel Delegation headed by Mr. Nazih Ahmed Amin, Member of Parliament, visited India between 19th April, 1967 and 2nd May, 1967 at the invitation of the Government of India.

(b) The visit was designed to enable the members of the Delegation to acquaint themselves with the progress made by India in steel production and technology which is a field offering fruitful possibilities of mutual cooperation and assistance between India and U.A.R.

(c) The visit has opened up possibilities of collaboration between India and the UAR in the field of metallurgical and engineering industries. In particular, Government of India have promised all assistance for the development of the steel industry in UAR specially in regard to the training of technical personnel and the construction of projects.

Committee on Foreign Collaboration

512. Shri M. Kampure:
Shri S. Supakar:
Shri N. K. Laskar:
Shri Ebrahim Sulaiman Salt:
Shri Seshivan:
Shri Ramachandra Veerappa:
Shri N. K. Saughi:
Shri Sidheshwar Prasad:
Shri Y. A. Prasad:
Shri A. K. Gopalan:
Shri P. Ramaswami:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

- (a) whether the Committee on foreign collaboration appointed by Government has submitted its report;
- (b) if so, the main recommendations thereof; and
- (c) the recommendations which are likely to be implemented soon?

The Minister of Industrial Development and Company Affairs (Shri

F. A. Ahmed): (a) Yes, Sir. The Committee submitted its report to the Government on the 10th May, 1967.

(b) and (c). The Report is at present under consideration of the Government. After Government have formulated its views on the recommendations in the Report, a copy of the Report, along with Government's decisions thereon, will be placed on the Table of the House.

रेलवे दुर्घटनाएं

513. श्री मोहनू जलाव :
 श्री रामसेवक दासव :
 श्री जयु सिन्घे :
 श्री रवि दास :
 श्री जार्ज करमेश्वरीव :
 श्री श्रीकार माल बेरवा :
 श्री जर्जुन सिंह भदौरिवा :
 श्री बेचकी नन्दन पटोविया :
 श्री सुहम्नर इनाम :
 श्री सु० कु० तापड़िया :
 श्री गार्डिनियल गीड़ :

क्या रेलवे मंत्री यह बनाने की कृपा करेंगे कि :

(क) मार्च, 1967 से अब तक देश में महीनेवार कितनी रेल दुर्घटनायें हुईं और उनके क्या कारण थे;

(ख) उन दुर्घटनाओं में जान और धान की कितनी क्षति हुई है और

(ग) सरकार ने इनके निवे कितनी राशि प्रतिकर के रूप में दी ?

रेलवे मंत्री (श्री के० सु० कुलकर्णी) :

(क) मार्च, 1967 और अगस्त, 1967 के महीनों में भारतीय रेलों में गाड़ियों की टक्कर, उनके पटरी में उतरने, लकड़ारों पर गाड़ियों के झड़क आदिवात से टकरा आदि और गाड़ियों में धास लगने की कोटियों में

कमरा: 83 और 81 रेल दुर्घटनायें हुईं। इन दुर्घटनाओं के कारण नीचे दिये गये हैं :—

| कारण | संख्या |
|---|--------|
| रेल कर्मचारियों की गलती से | 77 |
| रेल कर्मचारियों के घनाका समय लोगों की गलती से | 16 |
| सांखिक उपकरण की खराबी से | 14 |
| लोकफोड़ और पटरी से छेड़-छाड़ के कारण | 3 |
| संयोगवश | 16 |

जोड़ . 126

ऐसी दुर्घटनायें तिनके कारणों के बारे में प्रतिगम निर्णय नहीं हो सका है

कुल जोड़ 174

(ख) इन दुर्घटनाओं में 9 व्यक्ति मरे। इन 9 व्यक्तियों में से 3 व्यक्ति चौकीदार रहित समय पर दुर्घटना में और एक व्यक्ति लोकफोड़ की दुर्घटनाओं में/ किन्ती भी दुर्घटना के लिए कोई रेल कर्मचारी जिम्मेदार नहीं था।

रेल मंत्रालय को अनुमानतः मगतम 14,19,125 रु० की क्षति हुई।

(ग) अभी तक क्षतिपूर्ति के किन्ती राशि का भुगतान नहीं हुआ है।

Tenders for Fabrication of Steel structures

514. श्री A. B. Vajpayee:
 श्री श्री Gopal Sahoo:
 श्री Brij Bhushan Lal:
 श्री Sharda Nand:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that open tenders were invited by the Chittaran-